

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4387

ANSWERED ON:22.04.2010

PROMOTION OF FPI

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

(a) whether the Eleventh Five Year Plan's strategy for promoting a dynamic food processing infrastructure from farm to market has taken any concrete shape during the first two and half years of the Plan period;

(b) if so, the amount spent on research and development activities of FPI till March 2010; and

(c) the steps taken for standardization of processed food, packing and improvement in shelf life, detection of biological and chemical contamination for significant growth of FPI?

**Answer**

THE MINISTER FOR FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): Yes, Sir. Government has taken major initiatives to provide impetus to food processing sector. There has been a quantum jump in the fund allocation for 11th Plan Schemes including the Scheme for Infrastructure Development. The total plan allocation for 10th Plan was Rs.650.00 crore out of which Rs.180.00 crore was earmarked for Infrastructure Development, whereas total fund allocation for 11th Plan Scheme is Rs.4,031.00 crore out of which Rs.2,613.00 crore is earmarked for Infrastructure Development Schemes. The Infrastructure Development Scheme has 3 components and break- up of component wise fund allocation is as follows :

1. Mega Food Park Scheme - 1575.00 crore
2. Setting up and Modernization of Abattoirs - 828.00 crore
3. Integrated Cold Chain Facilities - 210.00 crore

The details of scheme guidelines, objective of each scheme, pattern of assistance and deliverables are available at the website of the Ministry at [www.mofpi@nic.in](http://www.mofpi@nic.in).

As a result of concerted efforts and focused approach the food processing sector is growing at an average rate of approximately 13.5% per annum. The level of processing has gone up by about 4% from existing 6% in 2005 to 10% in 2009 and value addition by 6% from 20% to 26% in the same period.

Government have approved 30 Mega Food Parks, 30 Cold Chain and 50 Abattoirs to be set up during the 11th Plan Period. In the 1st phase, 10 projects in each component have been approved to be assisted. Ministry has approved 6 Mega Food Parks, 10 Cold Chain and 10 Abattoirs till date which are at different stages of progress. After implementation of these Infrastructure projects, it would provide a complete supply chain solution. It is expected that processing level and value addition will increase considerably and there will be a reduction of wastage of farm produce. Farmers will get remunerative prices thereby increasing their income. Employment opportunity will be increased in rural areas. Entrepreneurs will get adequate supply of desired variety of raw materials and consumers will have a choice of wide variety of quality processed food products.

(b): The amount spent on Research and Development activities of FPI till March 2010 (11th Plan Period) is Rs.4,27,41,565/- .

(c): Standardization of processed food and other safety aspects is being regulating by newly formed Food Safety and Standards Authority of India (FSSAI) under the Ministry of Health & Family Welfare. As per information gathered from FSSAI, the standards of various food products including processed food are prescribed under PFA Rules, 1955 by the Central Government after consultation with Central Committee for Food Standards (CCFS) and after previous publication by notification in the Official Gazette. These Rules include maximum level of contaminants and labeling of processed foods including declaration of best before date / use by date on the label. The setting of standards takes into account the industry demand, consumer interests and international Standards.